(c) and (d)There is no proposal j at present to import pulses on Gov account. import ernment However, of pulses continues to be allowed under the Open General Licence (OGL) and NAFED is the registering agency for import of pulses. NAFED has regis tered a quantity of 6.98 lakh tonnes during 1990-91 import (Upto for 1990), November, against quantity а of 7.20 lakh tonnes registered during the whole of the financial year 1989-90. 1

Setting up of new Sugar factories in Uttar Pradesh

193. KUMARI ALIA;

SHRI SHLV PRATAP MISHRA:

Will the Minister of FOOD AND CIVIL AND SUPPLIES be pleased to state:

(a) whether Government propose to set up some more sugar factories in Uttar Pradesh during the next year; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND j CIVIL SUPPLIES (SHRI SARWAR HUSSAIN); (a) and (b) The Central Government does not initiate proposals for setting up of new sugar factories. The proposals have t₀ come from entrepreneurs, who after assessing the techno-economic viability of the projects, submit applications for grant of Letters of Intent/Industrial Licences for establishment of new sugar factories at specific locations. There applications are then considered by the Central Government according to the licensing policy guidelines and other parameters stipulated in this regard.

Increased demand for seats in Vaigai and Pallavan express trains

194. SHRI TINDIVANAM G VENKATRAMAN: SHRI V. GOPALSAMY:

Will the Minister of RAILWAYS be pleased to state.

(a) what steps are being taken to

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meet the increased demand for seats in Vaigai and Pallavan Express trains;

(a) how many unreserve coaches have been provided in these superfast trains; and

(b) what steps are being taken to meet the growing traffic demand between Trichi and Madurai?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRi BHAKTA CHAR AN DAS): (a) Introduction of additional trains and augmentation of train composition is a continuous process subject to resource availability, operational feasibility and traffic justification.

(b) There are generally three unreserved coaches running by each of these trains.

(c) Existing train facilities are considered adequate for the present level of traffic between Trichi and Madurai.

Agreement with Radisson Hotel Corporation of U.S.A.

195. SHRI PASUMPON THA. KIRUTTINAN: SHRI V. GOPALSAMY;

Will the Minister of TOURISM be pleased to refer to Unstarred Question 1925 given in the Rajya Sabha on the 23rd August, 1990 and state the number of bookings which ITDC have received from Radisson Hotels International network. Hotel-wise and amount received so far since the agreement was signed?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINGH): The agreements take some time before resultant flow of bookings take place. So far, only 1 room night booking has been received from recently concluded agreement with M/s Radisson Hotels Corporation accruing an income of US \$106.